There being two more disbursals from the Centre awaiting to be made in response to the second and third memorandum, aggregating to Rs. 1,256 crores, the Centre should have acted with more restraint in the matter of asking for the return of the excess funds purportedly released for the first phase of relief works. The hon. Minister of Home Affairs had admitted that the initial disbursal of Rs. 357 crores released by the Centre not to insist on the return of funds released for relief work already done and speed up the disbursements for the subsequent two phases.

SHRIMATI PREMA CARIAPPA (Karnataka): Sir, I associate myself with the Special Mention.

SHRIV. NARAYANASAMY (Pondicherry): Sir, I too associate myself with the Special Mention.

SHRIMATI BIMBARAIKAR (Karnataka): Sir, I too associate myself with the Special Mention.

Demand for compensation to the victims of bomb blasts in the Country

श्री कलराज मिश्र (उत्तर प्रदेश): उपसभापति जी, दिल्ली में हुए श्रृंखलाबद्ध बम विस्फोटों में घायलों और मृतकों के परिजनों को मुआवजे और चिकित्सा बिलों के भुगतान के लिए दर-दर की ठोकरें खानी पड़ रही है। दीवाली के पुर्व हुए श्रृंखलाबद्ध बम विस्फोटों में जहां अस्पातालों की चिकित्सा व्यवस्था की पोल खुल गयी वहीं आपदा प्रबंध भी लचर साबित हुआ। कई घायल आज भी अपने व्यय पर चिकित्सा कहा रहे हैं।

घायल दुकानदार रेहड़ी वाले आज भुखमरी की स्थिति में है। आधिकांश घायलों की सुनने की शक्ति भी क्षीण हो गई है और काम करने लायक नहीं रह गए हैं। वहीं कई मृतकों के नाम ही मुआवजे का चैक पहुंच रहा है।ललित की विधवा ललित के नाम का चैक लकर अधिकारियों के चक्कर काट रही है। उत्तर प्रदेश के बदायूं का पप्पु जिस की आंख की रोशनी चली गई है अथवा बिहार के राजू राजेंन्द्र राजदेव जैसे दर्जनों लोग मुआवजे के लिए भटक रहे हैं।

मैं सदन के माध्यम से मांग करता हूं कि सरकार शिघ्र ही मृतकों के परिजनों को मुआवजा राशि दिलाए तथा उन के परिजनों को रोजगार के साधन मुहैय्या कराए।(समाप्त)

प्रो.राम देव भंडारी(बिहार):सर, मैं स्वयं तो इस विशेष उल्लोख से संबद्ध करता हूं ।

मौलाना ओबैदुल्लाह खान आज़मी (म्ध्य प्रदेश) : सर, मैं ऐसोसिएट करता हूं।

مولانا عبید اللہ خان اعظمی"مدھیہ پردیش" : سر، میں بھی ایسوسی ایٹ کرتا ہوں-

श्री अजय मारू (झारखंड): मैं भी एसोसिएट करता हूं।

[THE VICE-CHAIRMAN (SHRI KALRAJ MISHRA) *in the Chan]*

Demand to provide pure drinking water for controlling water borne diseases in the country

SHRIMATI SYEDA ANWARA TAIMUR (Assam): Sir, pure drinking water is as much essential as air, without air we cannot survive. So, water rs also an utmost necessary object for our livelihood. Though our country attained Independence 58 years ago, yet we do not get pure drinking water for ail the citizens of our country. In some of the States like Rajasthan and Madhya Pradesh, there is dearth of water but underground water is not available. We are spending so much for petroleum import through pipeline from neighbouring countries. Similarly, to provide pure drinking water through pipeline everywhere, where ground water is not available, water should be made available through pipeline from abundant water resources.

People below poverty tine are taking polluted water from ponds, wells or rivers in most of the States. In our country; most of the diseases occur due to polluted water, we are spending crores of rupees for constructing hospitals and medicines. All the developed countries in the world are providing pure drinking water in **a** systematic and planned way. If we provide pure drinking water, we can eradicate many waterborne diseases.

I feel, the Planning Commission as well as the Central Government should pay more attention to this subject, law Should be passed that every constituency, every school, every village, hill area and every industry or factory should provide pure drinking water to all the employees and citizens so that India is able to have healthy people as its citizens. Thank you.

†Transliteration in Urdu Script.